

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 327 of 2017

Dated: 12th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

RDM Care (India) Pvt. Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr..

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Umesh Prasad
Mr. Mohit Rai for R-1

Mr. Manoj Dubey for R-2

ORDER

At the request of the learned counsel, Mr. Manoj Dubey, appearing for the Respondent No.2, re-list this matter on **19.01.2018**, as agreed by the learned counsel appearing for both the sides.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt